



## **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 30<sup>th</sup> August, 2022

### **NOTICE**

Please take notice that the following matters listed on 02.09.2022 in the Court-IV will not be taken up due to non-availability of the Bench. The next date of Hearing will be notified later:

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 776 of 2022 & I.A. No. 2157 of 2022  <b>(PH)</b>	Jalesh Kumar Grover Resolution Professional for GPI Textiles Ltd. Vs. The Hongkong and Shanghai Banking Corporation Ltd. & Anr.	Abhishek Anand	

By order of Hon'ble Chairperson

-Sd/-

Registrar